

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOUTH DISTRICT
SAKET COURT COMPLEX: NEW DELHI**


CIRCULAR

It is being noticed by the Ld. Chairman, District Courts Website Committee that despite repeated directions / instructions, the Causelists, Daily Orders and Judgements of all the Courts of District Courts are not found uploaded on the official website(s) of Delhi District Court and concerned website of District Courts.

All the Judicial Officers posted at Saket Court Complex are hereby requested to direct their respective Readers / Ahlmads / Assistant Ahlmads to ensure that the cause-list is sent three days in advance on the Data Base Server without default.

All the Judicial Officers are also requested to direct the concerned stenographers whether regular or provided as substitute by the office pool, that they would not leave the court without uploading the Daily Orders on the same day and the lengthy orders deciding miscellaneous applications may be uploaded by the next afternoon. Further, the Judgments be uploaded on the Data Base Server within 48 hours of pronouncement. Any lapse on this score would invite initiation of disciplinary proceedings against the erring official.


This issues with the approval of Ld. District & Sessions Judge (South District).


(Neelam Singh)
Nodal Officer (District Website)
South District
Saket Court Complex,
New Delhi

17039-17139
No. _____/Cir./Computer/F.06/SD/Saket/15 Dated, New Delhi the 17/8/15

Copy forwarded for information and necessary action to :-

1. All the Judicial Officers posted at South District, Saket Court Complex, New Delhi.
- 2/ The Website Committee, Central District, Delhi for updation of the same on the official website of Delhi District Courts and Saket Court Complex as well.
3. Private Secretary to Ld. District & Sessions Judge (South).


(Neelam Singh)
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South District
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